

foreign exchange? Is it according to the restrictions which he has already placed that people should not go until and unless he is assured that the man going out has enough of foreign exchange?

Shri Morarji Desai: The corresponding trade unions there meet the expenditure. That is usual every year.

श्री यशपाल सिंह : क्या सरकार को पता है कि श्री डांगे ने यहाँ पर एन्टी-चाइना लाइन अख्तियार की है और वह सरकार के मश्वरे से वहाँ गए हैं ; अगर नहीं, तो क्या इस मीके पर उन का वहाँ जाना मुनासिब था ?

श्री मोरारजी देसाई : वह सरकार के मश्वरे से नहीं गये हैं । वह सरकार की इजाजत से जरूर गये हैं ।

Mr. Speaker: Papers to be laid. Shri Thomas.

Shri Bade: I want to put the question, because my name is there in the Short Notice Question, and I was allowed only one question.

Mr. Speaker: Now he will kindly allow me to proceed. He will excuse me now if I have passed on.

12.11 hrs.

PAPER LAID ON THE TABLE
NOTIFICATIONS UNDER ESSENTIAL COM-
MODITIES ACT

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table a copy each of the following Orders under subsection (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Rice (Madhya Pradesh) Price Control (Second Amendment) Order, 1962 published in Notification No. G.S.R. 1932 dated the 29th November, 1962. [Placed in Library, see No. LT-637/62].
- (ii) The Madhya Pradesh Rice Procurement (Levy) Amendment Order, 1962 published in

Notification No. G.S.R. 1633 dated the 29th November, 1962. [Placed in Library, see No. LT-638/62].

- (iii) The Rice and Paddy (Assam) Second Price Control Order 1962 published in Notification No. G.S.R. 1635 dated the 30th November, 1962. [Placed in Library, see No. LT-639/62].

12.12 hrs.

RE: DISCUSSION ON CEASE-FIRE

Mr. Speaker: Shri Jagjivan Ram.

Shri Hari Vishnu Kamath (Hoshagabad): Before you go on to further business, you are aware that Monday has been fixed for the debate on the border situation, and the debate cannot proceed properly unless the correspondence that has passed between the Government and the Chinese Government on various points raised for clarification is also placed on the Table of the House, or at least the points that have been raised for clarification.

Mr. Speaker: I will ascertain from the Government if the correspondence can be placed.

Shri Harish Chandra Mathur (Jalore): I understand from today's press reports and what the Prime Minister said, that they have prepared in the External Affairs Ministry a good pamphlet giving all the information and the various maps

Mr. Speaker: That the Prime Minister said himself.

Shri Harish Chandra Mathur: What I mean to submit is that I wish it is also made available to Parliament.

Mr. Speaker: The Prime Minister has made clear that there are not as many copies as there are Members, but some copies would be placed in the Library and some others would also get them.